

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3669
ANSWERED ON:19.08.2003
COMPUTER CADRE EMPLOYEES OF REGISTRAR GENERAL OF INDIA
GIRDHARILAL BHARGAV

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the employees working on the post of Sanganak (computer) in the office of the Register General of India and various offices under the census commissioner have not been provided the benefit of the revised pay scale even after award by the Board of Arbitration constituted for the purpose;
- (b) if so, the time by which the award received from the Board of Arbitration is presented to the Lok Sabha for bringing amendment therein or rejection thereof as per rules;
- (c) whether the Government propose to implement the above award in favour of the above employees of the aforesaid department or make any changes therein; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a)to(d): In accordance with the provisions in the scheme of Joint Consultative Machinery and Compulsory Arbitration, the Committee of Secretaries considered the Award of the Board of Arbitration and recommended to reject the same in the interest of the national economy and social justice. The Government has accepted the recommendation of the Committee of Secretaries and has already tabled a statement in the Lok Sabha and the Rajya Sabha on 11.03.2003 and 12.03.2003 respectively. It shortly proposes to move a resolution in the Parliament to reject the said Award in the interest of the national economy and social justice.